



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.12.2023

NOTICE

Please take notice that the following matter listed in Court-IV on 21.12.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 161 of 2023 & I.A. No. 615, 616 of 2023 (PH)	Amit Kumar Kolay Vs. Bank of India & Anr.	Arijit Mazumdar	S.K. Rai-R2 Mona Rawa-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar